

(P)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Decision: 04.04.96.

OA 340/95

Naval Kishore Bairwa

... Applicant

Versus

Union of India and others

... Respondents

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR. O.P. SHARMA, MEMBER (A)

For the Applicant

... Mr. S.Kumar

For the Respondents

... Mr. U.D.Sharma, brief holder
for Mr. M.Rafiq.

O R D E R

PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

Applicant, Naval Kishore Bairwa, has filed this application u/s 19 of the Administrative Tribunals Act, 1985, (for short the Act), against apprehension of the termination of his services as an Extra Departmental Branch Post Master (EDBPM) at Arjun Pura, Kota Jn.

2. We have heard the learned counsel for the applicant and Shri U.D. Sharma, brief holder for Mr. M.Rafiq, counsel for the respondents and have gone through the records of the case.

3. The applicant's case is that he was duly appointed as an EDBPM and he had been working as such from 19.10.93 till he was disengaged from service.

4. The present application is made against mere apprehension of termination of his services. The applicant was appointed merely for the period from 19.10.93 to 17.1.94, vide Ann.A-2. His services were liable to be terminated without assigning any reason and without any prior notice. It has been stated by the counsel for the applicant that the applicant's services have since been terminated. This fact is stated by the respondents in para-5(A), at page-6, of their reply. The applicant has to make a representation to the concerned authority in regard to his grievance, as envisaged by Section 20 of the Act. We find that this application is premature. However, if the applicant makes a representation within a period of 15 days from the date of receipt of this order, the same shall be disposed of through a detailed speaking order within a period of one month of the receipt thereof by the respondents.

5. The OA stands disposed of accordingly with no order as to costs.

(O.P. SHARMA)

MEMBER (A)

VK

(Gopal Krishna)

VICE CHAIRMAN